

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 305  
IA (CA) No. 46/JPR/2022  
CP No. 02/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Mr. Lalit Kishore Chaturvedi & Ors.** **...Petitioners**

**Versus**

**Mr. Jawahar Mehta & Ors.** **...Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

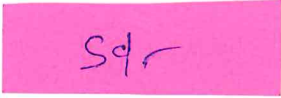
**Present Through Video Conferencing: -**

For the Petitioner : Aditya Vijay, Adv.  
For the Respondent : Mily T. Ghoshal, Adv.

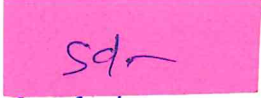
**ORDER**

Heard Mr. Aditya Vijay, Adv. appearing on behalf of the Petitioner.

Ms. Mily T. Ghoshal, Adv. appearing on behalf of the Respondent. List the matter  
for arguments on 11.09.2024.

  
Sdr

(Rajeev Mehrotra)  
Technical Member

  
Sdr

(Deep Chandra Joshi)  
Judicial Member

July 16, 2024